## 23

## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

: CA/1/CAA/2018

PETITION NUMBER

**UNDER SECTION** 

NAME OF THE APPLICANT NAME OF THE APPLICANT

NAME OF THE APPLICANT NAME OF THE APPLICANT NAME OF THE APPLICANT : ARUN WIND MILLS INDIA PVT LTD

: ANIRUTH GREEN INDIA PVT LTD : ADHAV ENERGY TEHC PVT LTD : APSARA POWER INDIA PVT LTD

: 230

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1 V. SRLIVIVASON = SOUSE

ORDER

Heard the Application. Reserved for order.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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